

Reservation of Category 'A' Posts for SC/ST

1562. SHRI H. HANUMANTHAPPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the brochure issued by the Department of Personnel and A.R. is silent about reservations for Scheduled Castes/Tribes in category 'A' service;

(b) what was the reasons for not providing Reservations for SC/ST in this category;

(c) whether the Department are aware that experienced qualified SC/ST officials are denied promotion because of this flaw; and

(d) whether the Department propose to reconsider the matter and also provide reservations in category 'A' service?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBAIAH): (a) No Sir. Reservations for SC/ST do exist in Groups A posts and services when appointment is made either by direct recruitment or by promotion on the basis of seniority subject to fitness. In promotion by selection reservation has been limited upto the lowest rung of Group A. The relevant instructions in this regard are duly included in the Brochure.

(b) No reservation is provided in posts filled by promotion by selection beyond the lowest rung of Group A because these carry higher responsibility. Further as the number of posts in this category is small any large scale supersession by junior SC/ST employees due to reservation will affect the morale of the service and efficiency in administration.

(c) All Ministries/Departments of the Government are required to

follow the instructions relating to reservations and other concessions provided for promotion of SC/ST officials. In promotion by selection to posts within Group A which carry an ultimate salary of Rs. 2250/- per month, there is no reservation, but the SC/ST officers who are senior enough in the zone of consideration for promotion so as to be within the number of vacancies for which the select list has to be drawn up, are required to be included in that list, provided they are not considered unfit for promotion.

(d) There is no proposal to modify the existing provisions relating to reservations and concessions for SC/ST candidates for appointment/promotion to and within Group A services and posts.

Reservation of Posts in Central Government Departments

1563. SHRI H. HANUMANTHAPPA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the percentages of reservation for Scheduled Castes and Scheduled Tribes in Central Government Departments have been fixed as 15 per cent and 7½ per cent respectively;

(b) whether there has been any deviation from this procedure; and

(c) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBAIAH): (a) The percentage of reservation for Scheduled Castes and Scheduled Tribes depends on the mode of appointment. The per-